

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 911/2022

In the matter of:

Prof. Dr. Sanjeev Bagai & Ors

...Applicant

Versus

Department of Environment, GNCTD & Ors

...Respondents

NDOH:- 06.02.2024

INDEX

| S. No. | Contents | Page No. |
|--------|---|----------|
| 1 | Status report on behalf of the Delhi Pollution Control Committee (Respondent Number-10) in compliance to the order dated 05.12.2023. | 1-2 |
| 2 | <u>Annexure-1</u> Copy of the letter dated 15.01.2024 issued to Chief Conservator of Forests, Department of Forests and Wildlife. | 3 |
| | | |

Filed by:

New Delhi:

Dated: 02/02/2024



Delhi Pollution Control Committee

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 911/2022

In the matter of:

Prof. Dr. Sanjeev Bagai & Ors

...Applicant

Versus

Department of Environment, GNCTD & Ors

...Respondents

**STATUS REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE (RESPONDENT NUMBER-10) IN VIEW
OF THE ORDER DATED 05.12.2023.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 05.12.2023 and pleased to issue notice to file reply/response with respect to the aspects of protection of trees against illegal felling and pruning of trees and all related aspects and framing of guidelines/rules regarding the same.
2. That it is most respectfully submitted that, the Government of NCT of Delhi framed "The Delhi Preservation of Trees Act (DPTA) in the year of 1994. This legislation provides legal protection to trees in Delhi. The Act aims to prevent any action that might harm the growth or regeneration of trees. As per the act, a tree is defined as any woody plant that has branches supported by a trunk or body of at least 5 Cm diameter and is at least one meter high from the ground level. The Act prohibits several activities that can cause the death of a tree, such as cutting, uprooting, bulldozing, girdling, and pollarding. Applying arboricides, burning, or damaging a tree in any other manner that can lead to its death is also considered as illegal under the Act.

Bani

3. That, the answering respondent per se does not have jurisdiction under “The Delhi Preservation of Trees Act (DPTA), 1994”. The Forest Department, Government of NCT Delhi is the appropriate authority under this Act.
4. That, in view of the aforesaid, DPCC issued letter to Additional Principal Chief Conservator of Forests, Department of Forests and Wildlife, GNCTD, on 15.01.2024, interalia requested to provide the information on the subject directly to CPCB. Copy of the letter dated 15.01.2024 is enclosed herewith as ANNEXURE-R-10/1.
5. In view of the above mentioned provisions of the The Delhi Preservation of Trees Act (DPTA), answering respondent may be discharged from the array of respondents.
6. The present status reports may kindly be taken on record.



(Dr. B.M.S. Reddy)
Sr. Environmental Engineer

File No. DPCC/(10)/(10)/(02)/Leg-24/2536-40 (Copy No. 191135)
 1408501/2024/CMC 4 DPCC
 1/83544/2024

Annexure-1



DELHI POLLUTION CONTROL COMMITTEE
 DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)
 5TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6
 visit us at : <http://dpcc.delhigovt.nic.in>



F.No. DPCC/(10)/(10)/(02)/Leg-24/ 2536-40

Dated: 15/01/2024

To,

Additional Principal Chief Conservator of Forests,
 Department of Forests and Wildlife,
 Government of National Capital Territory of Delhi,
 A-Block, 2nd Floor, Vikas Bhawan, I.P. Estate, New Delhi-110002

Sub: - Compliance of Orders of Hon'ble NGT in OA No. 911/2022 IA No. 14/2023 and IA No. 16/2023 in matter of Sanjeev Bagai and Ors V/s Department of Environment, GNCTD & Ors

Sir,

May kindly refer to Letter No. CM-13011/196/2023-LAW-HO-CPCB-HO dt. 03/01/2024 (enclosed herewith) received from Central Pollution Control Board regarding aforementioned subject.

By way of this letter, you are kindly requested to provide the information in the enclosed format directly to Central Pollution Control Board with a copy to this office latest by 15/01/2024. The next date of hearing in the matter is 06.02.2024.

Signed by K S
 Jayachandran
 Date: 15-01-2024 17:36:26

Member Secretary
 Delhi Pollution Control Committee

Encl: As above

Copy To:

1. Member Secretary, CPCB, Parivesh Bhawan, East Arjun Nagar, New Delhi-110032
2. Master File, CMC-IV